

v

SLP(C)No. 14056 OF 2000
ITEM No.206-207

Court No. 7

SECTION XIV
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.14056/2000
(From the judgement and order dated 25/05/2000 in WA 140/97
of The HIGH COURT OF GAUHATI)

MITHILESH SINGH Petitioner (s)

VERSUS

UNION OF INDIA AND ORS. Respondent (s)
(With prayer for interim relief)
(For Final Disposal)

Date : 31/08/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE MR. JUSTICE DORAISWAMY RAJU

For Petitioner (s) Mr. Ashok Kumar Pandey, Adv. for
Mr. Akhilesh Kumar Pandey, Adv.

For Respondent (s) Ms. Niranjana Singh, Adv. for
Mrs Anil Katiyar, Adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....J

.SP2

Leave granted. Printing dispensed with.

.SP1

(Meenu Sethi)
Court Master

(Om Prakash)
Court Master